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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/14/2016  
NAME OF THE PETITIONER(S) : S.Ganesh and Another  
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
(1.)	T. v. P. Sai Vihari Per Chandrasekharan	Counsel for R1	T. v. P. Sai Vihari
2.	C. Prasanna Venkatesh	Counsel for Petitioner	

ORDER

Shri C Prasanna Venkatesh, counsel for petitioner present. Shri T V P Sai Vihari, proxy counsel representing counsel for R1 present and reported that the counsel could not attend due to personal inconvenience. Counsel for respondents present and filed objections in the counter by serving a copy to the other side. Time extended at request. Both the parties are directed to make their submissions regarding the report of valuer by the next date of hearing. Put up on **25.11.2016 at 10.30 A.M.**

  
(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)